

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 13.09.2018

In the court of the Registrar

11:00 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	MA No. 163 of 2018 in un-numbered Competition. App.(AT) No. ___ of 2018	Saara Traders Pvt ltd & Anr Vs Competition Commission Of India & Others	Aditi sharma

Defective Appeals

2.	Comp. App. (AT) (Ins) No. ___ 2018 (F.No.20.08.2018/NCLAT/U R/762)	Chafin Financial Consultants Pvt Ltd & Ors Vs The Registrar Of Companies	Kumar Anuraj Singh
3.	Comp. App. (AT) (Ins) No. ___ 2018 (F.No.27.07.2018/NCLAT/U R/665)	Radius Synergies Pvt Ltd Vs Shree Nursingsahay Mudungopal Engineering Pvt Ltd.	Niraj Kumar Singh

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By Order


12/9/18
Assistant Registrar